

M.A. no.359/96
IN
O.A. No. 1748/94

18.7.1996

Hon'ble Mr. S. Das Gupta A.M.
Hon'ble Mr. T. L. Verma J.M.

When the case was called out, none appear for the applicant. Km. Sadhna Srivastava, who is representing the respondents has filed Misc. Application no.359/96, annexing affidavit in which it has been averred that the impugned order dated 8.4.1991 by which the applicant was put off duty has been cancelled by another order dated 1.12.1994, a copy of which is annexed as CA-1. It has been prayed that the O.A. be dismissed as having been become infructuous, since relief claimed by the applicant in the O.A. for quashing the impugned order of putting off duty has been restored.

In view of these submissions made in the M.A. and also considering the order, which has since been passed by the respondents canceling the impugned order putting the applicant off duty, we are convinced that the application has become infructuous. The application is accordingly dismissed.

R
J.M.

W.R
A.M.

SQI